

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 101  
IA(CA) No. 37/JPR/2024  
CP No. 12/241-242/JPR/2020  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**Mr. Rajeev Bhatnagar**

**...Petitioner**

**Versus**

**M/s Green Suraksha Technology Pvt. Ltd. & Ors.**

**...Respondents**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 06.08.2024.

  
**(Prabhu Dāyal Sewda)**  
**Court Officer**

July 04, 2024